

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 537
TO BE ANSWERED ON DECEMBER, 12, 2022
VIJAYAWADA METRO RAIL PROJECT

NO. 537: SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that inspite of the request sent by Government in 2017 to the State of Andhra Pradesh to submit the revised proposal for Vijayawada Metro Rail Project in line with Metro Policy, 2017, the State Government of Andhra Pradesh had not submitted fresh proposals for Vijayawada Metro Rail Project;
- (b) if so, details thereof and reasons for not submitting revised proposal;
- (c) whether Government will come forward to undertake the Vijayawada Metro Rail Project on its own; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d) : Urban Transport, which is an integral part of urban development, is a state subject. Therefore, formulation of proposals in regard to Metro rail projects with appropriate funding pattern, along with preparation of Comprehensive Mobility Plan, Alternative Analysis Report, Detailed Project Report etc., are done by the respective State Governments. On 01.09.2017, Government of Andhra Pradesh had been requested by Government of India to submit the revised proposal for the Project in line with Metro Rail Policy, 2017. No proposal has been submitted by the Government of Andhra Pradesh in this regard.
